

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI
(Under Section 18 (1) read with Section 14 (1) of
the National Green Tribunal Act 2010)

ORIGINAL APPLICATION NO. 127 of 2024 (SZ)

Between ;

Mrs. Neena.S,

No.23-9-744/3, Premier Aristo Apartments,
Mangalore – 575 001 and 4 Others

... Applicants.

And

The Joint Chief Controller of Explosives,

South Circle, Chennai,

Petroleum and Explosives Safety Organisation (PESO),

Nungambakkam, Chennai – 600 006 and 3 others ... Respondents.

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1	08.07.2024	Copy of the communication sent by the 1 st Respondent to the 4 th Respondent rejecting the reply submitted against the Show Cause Notice dated 14.05.2024	1

Filed by :



V.B.R. Menon

Counsel for Applicants

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E-mail: vbrmenon@gmail.com

Place : Chennai-600078

Date : 09.07.2024

भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय/ Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)/Petroleum & Explosives Safety Organisation (PESO)
A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन,
26 हड्डोउस रोड, नुंगम्बक्कम, चेन्नै/A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan,
26 Haddous Road, Nungambakkam,
Chennai - 600006

इमेल/Email :- jtccechennai@explosives.gov.in

दूरभाष/Phone, फ़ैक्स/ Fax :- 044 -
28287118,28281023,28281041,28287119/28284848

सं. /No.: P/SC/KA/14/8495 (P434582)

दिनांक/Dated : 08/07/2024

सेवा में/To,

Hindustan Petroleum Corporation Limited,
Mangalore Regional Office Retail Sales, First Floor, DEO
GRATIAS BUILDING, CHILIMBI, URVA STORES, Taluka:
Mangalore, District: DAKSHIN KANNADA,
State: Karnataka, Pin: 575006

विषय/Sub : Survey No. 644 Mangaluru Thota Village, Mangalore, Taluka/Tehsil : Mangalore, Village: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001 में पेट्रोलियम रिटेल आउटलेट/में उपभोक्ता पम्प विसंगति पत्र - पेनल कार्रवाई: Penal Action/Petroleum Retail Outlet at Survey No. 644 Mangaluru Thota Village, Mangalore, Taluka/Tehsil : Mangalore, Village: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001 discrepancy letter - Regarding Penal Action

महोदय/Sir,

कृपया आपके आवेदन No. OIN1709030 dated : 05/07/2024. का संदर्भ ग्रहण करें//Reference your application No. OIN1709030 dated : 05/07/2024.

आपके द्वारा प्रस्तुत दस्तावेजों/ अनुपालना की जांच करने पर, निम्नलिखित टिप्पणी की जा रही है://On scrutiny of documents/compliance submitted by you, following observations are made :

1. The O.M of CPCB No. B-13011/1/2020-21/AQM dated 29/01/21 states that the siting criteria for new Retail outlets is to be complied with in cases where construction Retail outlets by Oil Marketing companies commenced on or after 07/02/2020. Hence, your reply is not accepted. Further action will be taken shortly.

उपर्युक्त दस्तावेजों/ अनुपालना की पावती प्राप्त होने पर आगे की कार्रवाई की जाएगी/ Further action will be taken on receipt of above documents/compliance.

भवदीय / Yours faithfully,

(पी.सीनीराज / P. SEENIRAJ)

उप मुख्य विस्फोटक नियंत्रक / Dy. Chief Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
चेन्नै/Chennai
For Jt. Chief Controller of Explosives
Chennai

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Matter Listed on 10.07.2024

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

**MEMORANDUM OF APPLICATION
(Under Sec.18 (1) r/w Section 14 (1) of
National Green Tribunal Act, 2010)**

Original Application No. 127 of 2024

Mrs. Neena.S,
No.23-9/744/3, Premier Aristo
Apartments,
Flat No. 02, Ground Floor,
Mangaluru Thota Village,
Mangalore – 575 001
and 4 Others ... Applicants.

and

The Joint Chief Controller
of Explosives,
South Circle, Chennai,
Petroleum and Explosives
Safety Organisation (PESO),
A and D Wing, Block 1-8, 2nd Floor,
Shastri Bhawan,
No.26, Haddows Road,
Nungambakkam,
Chennai – 600 006
and 3 others... Respondents.

ADDITIONAL DOCUMENTS NO.3

**V.B.R Menon, B.E, MBA(IIMA), LLB,
(Ms – 23 / 2012)
Counsel for Applicants
Ph: 9384762930**